

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.86/2011

Dated: 19th August, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. M.B. Lal, Technical Member (P&NG)

In the matter of:

GAIL India LimitedAppellant(s)
Versus
Shyam Industries & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr.Abhinav Vashisht, Sr. Advocate
Mr. Raman Kumar and Ms. Leena
Tuteja.

Counsel for the Respondent(s) : Ms. Swapna Seshadri for R-1 and Mr.
Sunil Kumar Rai.

Appeal No.87/2011

GAIL India LimitedAppellant(s)
Versus
Haldyn Glass Gujrat Limited & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr.Abhinav Vashisht, Sr. Advocate,
Ms. Leena Tuteja and Mr. Raman
Kumar

Counsel for the Respondent(s) : Ms. Swapna Seshadri for R-1 – R-5,
Mr. Rakesh Dewan for R-2 and Mr.
Sunil Kumar Rai.

Order

Mr. Abhinav Vashisht, learned Senior Advocate has argued at some length.

Post the matter on **14th September, 2011 at 2.30 p.m** for further hearing.

(M.B. Lal)
Technical Member(P&NG)

(Justice M. Karpaga Vinayagam)
Chairperson

vs/ak